

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 2595
ANSWERED ON 09.07.2019

e-PANCHAYATS

2595. DR. PRITAM GOPINATHRAO MUNDE:
SHRI GIRISH BHALCHANDRA BAPAT:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether under the Digital India Programme, the Ministry of Panchayati Raj had recommended the formation of e-panchayats as part of the Mission Mode Project (MMP) and if so, the details thereof;

(b) whether the Union Government has fixed any target to set up gram sachivalayas (village secretariats) to provide city-like IT facilities in rural areas under the Centrally sponsored scheme of Rashtriya Gram SwarajAbhiyan (RGSA);

(c) if so, the details thereof, State-wise;

(d) the details of the facilities proposed to be provided at village secretariats and particularly for the villages in Bundelkhand;

(e) whether some State Governments have failed to set up IT-enabled gram sachivalayas in the identified clusters; and

(f) the steps taken by the Government to complete the target under the RGSA?

ANSWER

MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) Under the Digital India Programme, the Ministry of Panchayati Raj (MoPR) is implementing e-Panchayat Mission Mode Project (MMP) wherein a suite of core software applications has been developed to address various aspects of Panchayats' functioning including planning,

budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences, tax collection etc. These applications are part of Panchayat Enterprise Suite (PES). Details of these applications is at **Annexure-I**. Further, certain States have also developed and deployed their own State-specific software applications.

(b) to (f) “Local Bodies” or Panchayats is a state subject, regarding which the infrastructure is provided and the processes are formulated by the respective States or Union Territories (UT). Ministry of Panchayati Raj (MoPR) through Rashtriya Gram Swaraj Aabhiyan (RGSA) and Fourteenth Finance Commission grants to states supplements the Panchayati Raj Institutions (PRI) strengthening by the State Government. RGSA scheme envisages to provide support for certain infrastructural requirement of Panchayats viz. construction/ repair of Panchayat Bhawan, Human Resource support, providing computers etc. in accordance with the approved Annual Action Plans of States/ UTs. The scheme of RGSA does not have any separate component to provide funds for Gram Sachivalayas (village secretariat). State-wise details of the number of Panchayat Bhawans approved under RGSA for construction and repair during the financial year 2019-20 is at **Annexure-II**. The current status of computerization of GPs may also be seen at **Annexure-III**.

Annexure-I

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 2595 for answer on 09.07.2019

List of Panchayat Enterprise Suite Applications

Sl. No.	Application	Description
1	PRIASoft	It is a web based Application that captures receipt & expenditure details through voucher entries and automatically generates cash book, registers, utilization certificates etc. It has been designed in such a way that the only requirement from the Panchayats is to make entry of the four vouchers (<i>Receipt/Payment/Contra/Journal</i>) that would automatically generate all associated Statements and Reports. PRIASoft follows double entry, cash basis of accounting and is based on the four-tier Simplified Model Accounting Format recommended by CAG. All the Central Government & State Government schemes are available within PRIASoft which are mapped with the account heads.
2	PlanPlus	PlanPlus facilitates in strengthening participative decentralized planning and enables preparation of district as well as sectoral plans. It also allows the citizens/plan units to submit their development needs to appropriate planning unit. This Application has been modified for incorporating various components of Gram Panchayat Development Plan (GPDP).
3	National Panchayat Portal (NPP)	Dynamic Web site for each Panchayat (i.e. ZPs, BPs & GPs) to share information in public domain. NPP facilitates seamless access to the information and services provided by the local bodies. NPP creates dynamic websites for State Panchayati Raj Departments and each Panchayat can configure their website to be accessed using a URL of their choice.
4	Local Government Directory (LGD)	Captures all details of local governments and assigns unique code. Also maps Panchayats with Assembly and Parliamentary Constituencies. It enables interoperability across all e-governance applications.
5	ActionSoft	It aims at monitoring and keeping record of the progress of the works being undertaken as part of the finally approved plans (Action Plan) of various ULB, RLB and Line departments as available in PlanPlus. It facilitates proper recording of the Financial and Physical progress of the works. It acts as a tool to support the monitoring of the status and the expenditure incurred in works undertaken under various central and state schemes by various governments.

Sl. No.	Application	Description
6	National Asset Directory (NAD)	Captures details of assets created/maintained; helps avoid duplication of works and provides for maintenance. NAD comprises of a repository of movable and immovable assets (i.e. both public and private viz major schools, banks & hospital) present within the geographical boundaries of the Panchayats. It also generates unique asset ID for identification of assets created/maintained/controlled by the Panchayats.
7	Area Profiler	Captures geographic, demographic, infrastructural, socio-economic and natural resources profile of a village/panchayat. Universal database for planning of all sectoral programmes and provides details of Elected Representatives & Panchayat Functionaries, Election details etc. AreaProfiler is a centralized database also providing various details of the Panchayats such as neighbouring local bodies, tourist places and lodging facilities etc.
8	ServicePlus	<p>A dynamic metadata-based service delivery portal to help in providing electronic delivery of all services in all States. The functionality of the erstwhile Grievance Redressal Application has also been subsumed into this Application. ServicePlus offers benefits to both Government and citizens:</p> <p>Benefits to Government</p> <ul style="list-style-type: none"> - <i>Enables configuring of all rules associated with service delivery and thus ensures delivery of services as per defined rules.</i> - <i>Provides quick, efficient and transparent delivery of both informational and transactional services to citizens and efficient monitoring of application processing.</i> - <i>Defines work flow for each service & kiosk policy in terms of role.</i> - <i>Streamlines workflows, reduces workload of Government departments and improves efficiency in service delivery</i> <p>Benefits to Citizens</p> <ul style="list-style-type: none"> - <i>Provides an integrated single, unified portal to the citizens (single-window)</i> - <i>Enables citizens to query on their entitlement to various services provided across the country on a single window.</i> - <i>Provides services which are fully aligned with the actual service delivery processes/rules and thus ensures correctness/validity of certificate.</i> - <i>Workflow for issue of certificate can be configured dynamically based on the applicant's requirement.</i> - <i>Captures all relevant documents from citizens only once and thus provides convenience to the citizen.</i>
9	Social Audit	Social Audit application aims to understand, measure and verify work under different schemes done by the Panchayat and further to improve social performance of respective Panchayats. Social Audit process involves Auditing of various schemes by

Sl. No.	Application	Description
		Social Auditor and Social Audit Facilitator and submission of audit report. The Application facilitates Social Audit process by providing requested information to social auditor, captures audit report and action taken by Panchayat/Local body.
10	Trainings Management	Portal to address training needs of stakeholders including citizens, their feedback, training materials etc.It is a single platform for government officials and elected representatives in a State to log in their training needs and training organizations including Government to address and manage these requirements.The Application also maintains a database of participants (viz. Elected Representatives/ Department officials). There is a provision for capturing feedback from the participants thereby using them in further analysis.
11	Geographic Information System (GIS)	A spatial layer to view all data generated by all Applications on a GIS map.

Annexure referred in reply to part (b) to (f) of Lok Sabha Unstarred Question No. 2595 for answer on 09.07.2019

Number of Panchayat Bhawans (GPB) approved for Construction and under RGSA during the financial year 2019-20

SL. No	State	GPB	GPB
		Construction	Repair
1.	Andhra Pradesh	0	186
2.	Arunachal Pradesh	80	50
3.	Assam	30	60
4.	Bihar	0	117
5.	Chhattisgarh	0	176
6.	Dadra and Nagar Haveli	5	1
7.	Daman and Diu	0	1
8.	Goa	4	15
9.	Gujarat	30	0
10.	Haryana	175	38
11.	Himachal Pradesh	0	50
12.	Jammu and Kashmir	100	100
13.	Jharkhand	0	100
14.	Kerala	1	30
15.	Madhya Pradesh	0	100
16.	Maharashtra	215	200
17.	Manipur	10	10
18.	Meghalaya	0	20
19.	Mizoram	10	5
20.	Puducherry	5	5
21.	Punjab	351	0
22.	Rajasthan	150	100
23.	Sikkim	10	2
24.	Tamil Nadu	120	158
25.	Telangana	500	200
26.	Tripura	10	0
27.	Uttarakhand	100	150
28.	Uttar Pradesh	1200	500
29.	West Bengal	2	10

Annexure-III

Annexure referred in reply to part (b) to (f) of Lok Sabha Unstarred Question No. 2595 for answer on 09.07.2019

Computerised Panchayats in the country - State/UT wise

Sl. No.	Name of the State/ UT	No. of Gram Panchayat	No. of GPs with Computer	GPs without computer
1	Andhra Pradesh	12918	4700	8218
2	Arunachal Pradesh	1794	142	1652
3	Assam	2201	1434	767
4	Bihar	8386	4200	4186
5	Chhattisgarh	10978	4544	6434
6	Gujarat	14292	14025	267
7	Goa	191	191	0
8	Haryana	6204	1372	4832
9	Himachal Pradesh	3226	3226	0
10	Jammu & Kashmir	4483	0	4483
11	Jharkhand	4376	3893	483
12	Karnataka	6021	6021	0
13	Kerala	941	941	0
14	Madhya Pradesh	22826	13386	9440
15	Maharashtra	27867	26949	918
16	Manipur	161	65	96
17	Odisha	6798	6798	0
18	Punjab	13131	603	12528
19	Rajasthan	9892	9169	723
20	Sikkim	185	9	176
21	Tamil Nadu	12524	10015	2509
22	Tripura	591	352	239
23	Telangana	13030	5881	7149
24	Uttarakhand	7952	1410	6542
25	Uttar Pradesh	58749	49249	9500
26	West Bengal	3341	3341	0
27	Dadra & Nagar Haveli	20	20	0
28	Daman & Diu	15	NA	NA
29	Lakshadweep	10	10	0
30	Andaman & Nicobar Islands	70	70	0
31	Puducherry	98	98	0
	Total	253271	172114	81142

NA: Information not available

Source: As per available data compiled in the Ministry